

DIVISION BENCH

ITEM NO.130

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.97/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S BOX AND CARTON PRIVATE LIMITED V/S ROC, KANPUR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anil Kumar Dubey, PCS *: For the Petitioner*
Sh. Krishna Dev Vyas, Adv. *: For the RoC*
Sh. Ankur Srivastava, Proxy for *: For the I.T. Deptt.*
Sh. Niraj Kumar Singh, Adv.

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the ROC states that the report has been filed in the Registry only yesterday.
- 2.** Ld. Authorized Representative for the Petitioner on the other hand states that the copy of the said report has not been received by him.
- 3.** Let the copy of the ROC report be supplied during the course of the day to the Ld. Authorized Representative for the petitioner on his email ID to be shared on the chat box today itself.
- 4.** Ld. Counsel representing the Income Tax Department is also directed to supply the copy of its report to the Ld. Authorized Representative for the petitioner on his email ID to be shared on the chat box.

-Sd-

-Sd-

5. Ld. Authorized Representative for the petitioner seeks and is granted one week time to file the rejoinder to the reports filed on behalf of the ROC as well as the Income Tax Department, with an advance copy to be supplied to the other sides. He also states that the matter may be adjourned for a longer date after 10th of August due to his unavailability during the interregnum period.
6. In view of the request made by the Ld. Authorized Representative for the petitioner, the matter is adjourned for further hearing on 22nd August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

4th July, 2024

Kavya Prakash Srivastava
(Stenographer)